COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

<u>IA NO. 962 OF 2018</u> IN DFR NO. 2522 OF 2018

Dated: 20th August, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. I. J. Kapoor, Technical Member

In the matter of:

M/s. ASCEND Telecom Infrastructure Pvt. Ltd. ...Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & ...Respondent(s)

Anr.

Counsel for the Appellant(s) : Mr. Kanishk Ahuja

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan

Ms. Saumya Sharma for R-2

ORDER

List the matter on 21.08.2018.

(I.J. Kapoor) Technical Member (Justice Manjula Chellur) Chairperson

ts/mk